

Select grade to Teachers in Goa

4338. PROF. MADHU DANDAVATE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the Government of Goa has taken any steps in settling the issue connected with the selection grade to the teachers in Goa in the light of the advice given by the Centre; and

(b) if so, the issue when likely to be settled?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) Teachers in the Government Schools in Goa have already been awarded the Selection Grade. It has, however, not been possible to grant selection grade to the teachers in aided Schools in Goa, Daman and Diu so far because one of their representative organisations is opposing the same. They are demanding the modification of the existing selection grade rules. They want that selection grade should be given to the teachers who have rendered a minimum number of years of service. The whole matter is under consideration at present and it is not possible to precisely indicate the time limit by when the matter is likely to be settled.

Evaluation Report of International Institute of Population Studies

4339. PROF. MADHU DANDAVATE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Hind Mazdoor Sabha is conducting a Population Education Project implemented with the help of UNDP grant;

(b) if so, whether the grant for the project is recommended by the Ministry of Labour but disbursement is made by the Health Ministry;

(c) if so, whether it is also a fact that the Labour Ministry has recommended payment of Rs. 2,48,000 for the project on 20th January, 1981 and the International Institute of Population Studies has evaluated the work of the project and has already sent its evaluation report to the Health Ministry; and

(d) if so, why the disbursement of the grant has not been made as yet and when is the payment is expected?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (d). Yes, The evaluation report in respect of the project has been received and the matter is under examination.

Delhi Ring Railway

4340. SHRI MOHAN LAL PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) what is the progress in regard to the construction of Ring Railway in Delhi;

(b) when it is likely to be completed and start functioning; and

(c) what will be total cost for its construction?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) all works connected with the Ring Railway are well underway and progressing satisfactorily. Doubling of track is nearing completion and electrification and signalling works which have been taken in hand are also going on as per schedule.

(b) The Ring Railway Project is likely to be completed by June, 1982 and start operation before the commencement of Asian Games.

(c) Rs. 28.00 crores.

Autonomous Status to B.I.T. Mesra (Ranchi)

4341. SHRI RAMAVTAR SHASTRI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the University Grants Commission objected to the manner in which BIT, Mesra (Ranchi) was granted autonomous status in 1972 as a result of which it ceased to be an affiliated college of Ranchi University;

(b) if so, the reasons of U.G.C. objectives:

(c) whether to correct the situation a meeting was held in Delhi in 1974 by the U.G.C. with the representatives of the Ranchi University, BIT, Mesra and other Government officials in which conditions for granting affiliated autonomous status under Ranchi University to BIT, Mesra were decided upon; and

(d) if so, what were the conditions decided upon and other details thereof and what steps the U.G.C. has taken to ensure that these conditions have been fulfilled?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) The objection of the U.G.C. was against the disaffiliation of the college from the Ranchi University.

(c) A meeting was held in October, 1972.

(d) The U.G.C. suggested that the affiliated status of the BIT, Messers. Ranchi may be restored and autonomous status may be given by amending the Acts and Statutes of the Ranchi University. The State Government agreed to the suggestion and the position was rectified accordingly by an Ordinance of the State Government dated 5th May, 1974.

Cycle Stand at Kanpur and Allahabad Stations

4343. SHRI RANJIT SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the tender for cycle stand at Kanpur and Allahabad held by Railway Cycle Stand Allahabad were invited after the expiry of the tenure period of the contract;

(b) whether the tenders given by the parties were opened in presence of the tender Committees;

(c) rates offered by the individual parties; and

(d) in case the tenders were not opened or not accepted the full details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d) A statement is attached.

Statement

(a) to (d). M/s. Railway Cycle Stand Karamchari Shram Samvida Sahkari Samiti Ltd. Allahabad were awarded the cycle/scooter stand contract at Kanpur Railway Station for a period of 2 years w.e.f. 1-2-79. Sealed tenders were invited on 16-10-81 to award